

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-110/2011/5055/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ankur Bhuyan, Counsellor,  
cum i/c Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the <sup>fh</sup> 25 July, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2018/410/E Dated 20.07.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 22.07.2022 till the morning of 25.07.2022**. Further, the Chief Judicial Magistrate, Dhubri and in his absence the in-charge Chief Judicial Magistrate, Dhubri, has been allowed to remain in charge of the Family Court, Dhubri during the period.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-110/2011/5055-57/A, dated** , 25-07-2022

- Copy to:
1. The Chief Judicial Magistrate, Dhubri.
  2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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